

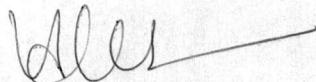
5
VINOD KUMAR VS. STATE

ORDERS SL.NO.16
O.A.No.608/2015
Date-27.04.2016

CORAM
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Ms.M.Jesti, learned counsel for the applicant, Mr.G.C.Nayak, learned Government Advocate for the State of Odisha and Mr.J.K.Nayak, learned ACGSC for the Union of India. By filing a M.A.No.979/15, applicant has sought permission of this Tribunal to withdraw this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn. M.A.No.979/15 is thus disposed of.

MEMBER(A) 


MEMBER(J)